## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL ALLAHABAD REGIONAL BENCH, COURT NO. 1

## EXCISE APPEAL NO. 70708 OF 2021

**MS BABA VISHWANATH FOODS** 

**Appellant** 

Vs.

COMMISSIONER, CENTRAL EXCISE & CGST, KANPUR

Respondent

**Appearance:** 

Present for the Appellant : Absent on call

Present for the Respondent: Shri Manish Raj, A.R.

**CORAM:** 

**HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)** 

Date of Hearing: **06/03/2024** 

## **ORDERSHEET**

None for the appellant. In the interest of justice matter is adjourned. **List on 26.04.2024.** 

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

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